T[DR, P. S. DESHMUKH: As has already been said in the House, hon. Members on the one hand complain that pure milk is not available, but on the other when an effort is made to make pure milk available to them and corrupt employees are discharged, they grumble again.]

SEETA PARMA-SHRIMATI NAND: Is the hon. Minister aware that the percentage of fat in buffalo's milk should be 0.9 per cent. while in the milk supplied by the Depots, it is only $^{\prime}$ 0.6 per cent. and that the milk is adulterated by the salesmen?

DR. P. S. DESHMUKH: I shall enquire into this.

SHRI P. SUNDARAYYA: For how many years were these salesmen employed and styled as temporary?

DR. P. S. DESHMUKH: The nature of their work is such that it is not possible to make them permanent. They work only for about 21 hours in the morning and 2½ hours in the evening. At present there are about 61 persons employed.

SHEI P. SUNDARAYYA: My question is not that at all.

MR. CHAIRMAN: For how long have they been employed on a temporary basis, that is your question.

SHRI P. SUNDARAYYA: Especially those people who have been sent away without any notice and without any charge-sheet. For how long had these persons been employed, though might call them temporary?

DR. P. S. DESHMUKH: The period will vary with each individual.

SHRI P SUNDARAYYA: Approximately?

MR. CHAIRMAN: He has not got it.

SHRI P. SUNDARAYYA: Will it be more than two or three years?

Mr. CHAIRMAN: He does not wish to commit himself.

DR. SHRIMATI SEETA PARMA-NAND: Does not the hon. Minister think that the sale of milk, half by coupons and half by cash, leads to defalcation?

MR. CHAIRMAN: It is a long argument.

क्रवि उन्नति सम्बन्धी प्रकाशनों का वितरण तथा प्रचार

*५७९ श्री न० सि० चौहान (श्री प्र० च० भञ्जदेव की ओर से): क्या खाद्य तथा कि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या कृषि-उन्नति के सम्बन्ध में खाद्य तथा कृषि मंत्रालय से प्रकाशित पत्रि-काओं और पुस्तकों के प्रचार, उनके विभिन्न प्रादेशिक भाषाओं में अनुवाद, राज्यों में वितरण तथा शीघ्र वितरण के लिये सरकार ने कोई प्रबन्ध किये हैं; तथा

(ख) यदि किये हैं, तो वे भया हैं ?

†[PUBLICITY AND DISTRIBUTION OF PUBLICA TIONS ON IMPROVEMENT OF AGRICULTURE

*579. SHRI N. S. CHAUHAN (On behalf of SHRI P. C. BHANJ DEO): Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether any arrangements have been made by Government for the publicity, translation into various regional languages, distribution among the States and immediate supply of the pamphlets and booklets dealing with improvement of agriculture published by the Ministry of Food and Agriculture; and

(b) if so, what are those arrangements?]

THE MINISTER FOR FOOD AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) and (b). A statement in-

[†]English translation.

made by dicating the arrangements the Ministry of Food and Agriculture is laid on the Table of the Council.

Statement

- Publicity.—Arrangements (a) Ministry of bу the made been for effec-Agriculture Food and information dissemination of agricultura! improved regarding techniques, through the media of journals, pamphlets, leaflets, review series research publications, abstracts, posters, films, radio and audiovisual aids.
- accordance Translation.—In (b) reached decisions with the Luckheld in conference а now in November 1952, the Ministry of Food and Agriculture produces pamphlets etc. in two languages, viz., English and Hindi and this material is generally translated and printed in the regional languages by the State Governments. In this connection assistance is provided to the State Governments by way of supply of blocks etc. other publicity material Regarding such as posters, the translation in regional languages of the captions etc. of the posters, is done through the office of the Advertising Consultant to the Government of India, Ministry of In-Broadcasting and formation and through the News Services of All India Radio, New Delhi.
 - pamphlets Distribution.-The (c) printed literature other and of India Press Government the the Manager distributed bу are of Publications, whereas the journals and publications printed at the private presses are distributed direct and in certain cases through State Directors of Agriculture and State Directors of Publicity and through them to various district authorities, colleges, libraries and institutions connected agriculture. The material is also supplied to officers in-charge of Community Projects, Extension and Development Blocks and through the village level workers to the cultivators themselves. The good office of panchayats, co-operative unions, Janapada Sabhas and

seed stores are also sought to be utilised for dissemination of knowledge on the subject. Individual agents are also appointed wherever possible, on commission basis, to stock and sell publications, which are also advertised in prominent periodicals.

एन० एस० चौहान : खेती की तरक्की के बारे में अब तक कितना लिटे-रेचर छपा है ? उस पर मरकर्जः हुकृमत (सेंटल गवर्नमेंट) का कितना खर्चा हुआ है ? आगे जो इस बारे में स्की है उस पर कितना खर्च किया जायगा ?

†[SHRI N. S. CHAUHAN: How much literature has been published so far on the subject of improvement of agriculture? How much expenditure has the Central Government incurred on How much expenditure will be incurred in future on the scheme regarding improvement of agriculture?]

डा० पी० एस० देशमुख: यह बतलाना बडा मशकिल है कि कितना खर्ची हुआ।

†[Dr. P. S. DESHMUKH: It is very difficult to say how much expenditure was incurred.]

श्री एन॰ एस॰ चौहान : में सून नहीं सका आपने क्या कहा ।

†[SHRI N. S. CHAUHAN: I could not hear what you said.]

Dr. P. S. DESHMUKH: It is very difficult to give this information.

श्री एन० एस० चौहान : सुबाई मतें जो इस पर खर्च करती हैं उसमें क्या केंद्रीय सरकार भी कुछ मदद देती हैं ?

†[SHRI N. S. CHAUHAN: Does th; Central Government also make some contribution towards the expenditure incurred by State Governments in th s connection?]

[†]English translation.

डा० पी० एस० देशमुख: जा नही। पैसों के तौर पर मदद नहीं दी जाती। मगर जो हमारे पिट्लिसिटी के जिरये हैं जिनस हम काम कराना चाहते हैं उनके लिए हम राज्य सरकारों को कोर फार्म सप्लाई करते हैं जो कि अपनी अपनी लेगएज में उन्हें छपाते हैं।

†[DR. P. S. DESHMUKH: No. Sir, no financial aid is given but, for our publicity agencies, through which we want to have our work done, we supply blank forms to the State Governments which publish them in their respective languages.]

MR. CHAIRMAN: Question Hour is yver.

WRITTEN ANSWERS TO QUESTIONS

टाटा लोकोमोटिव स्रौर इंजीनियरिंग कम्पनी में धन-विनियोग

*५८४. श्री प्र० चं० भञ्जदेव : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि.

- (क) टाटा लोकोमोटिव और इंजी-निर्यार्ग कम्पनी में अब तक के धन-विनियोग का सम्पूर्ण परिमाण क्या है;
- (ख) उस कम्पनी में अपने धन-विनियोग के भाग में सरकार को क्या लाभांश प्राप्त होता है; और
- (ग) उस कम्पनी में सरकार की तरफ़ से कितनी राशि के अग्रेतर धन-विनियोग का प्रस्ताव है ?

†[Investment in the Tata Locomotive and Engineering Company

*584. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state:

(a) what is the total amount of money invested by Government in the Tata

Locomotive and Engineering Company uptil now;

- (b) what dividend is received by Government on their share of investment in that Company, and
- (c) what amount is proposed to be further invested by Government in that Company?]

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The total investment is approximately Rs. 7 crores, out of which the Government share of investment is Rs. 2 crores.

- (b) No dividend has been declared so far.
- (c) There is no proposal for further investment under consideration at present.

BARGAINING AGREEMENT BETWEEN THE MANAGEMENT AND THE WORKERS' FEDERATION OF THE OIL COMPANIES

*585. Shri B. GUPTA: Will the Minister for Larour be pleased to state whether he has received any letter from the All India Petroleum Workers' Federation appealing for his intervention for persuading the managements of the oil companies operating in India to enter into a collective bargaining agreement with the Federation?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): Yes.

FULL BENCH APPELLATE TRIBUNAL FOR DISPOSAL OF APPEAL CASES

*586. SHRI B. GUPTA: Will the Minister for LABOUR be pleased to state:

(a) whether Government have received any representation from the All India Petroleum Workers' Federation for the appointment of a full bench Appellate Tribunal to hear appeals which are pending before the division benches of the Labour Appellate Tribunals in Bombay, Madras, Travan-

[†]English translation.